

Prototypes Vehicles (PVs), establishment of production facility at HAL for production of eight aircraft per year and manufacturing and delivery of eight Limited Series Production (LSP) aircraft.

Memorandum from National Ex-servicemen Coordination Committee

832. SHRI MAHENDRA SINGH MAHRA : Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry had received any Memorandum from National Ex-servicemen Coordination Committee (Regd.), Regn. No.2171 of 1997-98 with regard to the issues pertaining to the Armed Forces Veterans and their dependents;

(b) if so, whether the memorandum in question has been acknowledged and replied to and the details thereof;

(c) if not, by when the memorandum which highlighted issues pertaining to Common/Public interest will be acknowledged/replied and the criteria laid down by the Ministry concern in this regard and the details thereof; and

(d) whether any action has been initiated therein, if any?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR) : (a) Yes, Sir.

(b) to (d) A Memorandum dated 22.12.2014 received through President's Secretariat on 16.2.2015 has been acknowledged on 26.2.2015. Various issues have been raised in the said Memorandum which involve major policy decisions including amendment to the Constitution, after taking holistic view in consultation with other Departments, Ministries and State Governments. The National Ex-servicemen Coordination Committee has been informed accordingly.

Corporatisation of Ordnance Factory Board

833. SHRI TAPAN KUMAR SEN : Will the Minister of DEFENCE be pleased to state:

(a) whether Government is considering any proposal to convert the Ordnance Factory Board, a Departmental Organisation under Ministry of Defence consisting of 41 Ordnance Factories into a Corporation, if so, the details thereof;

(b) whether all the stake-holders including the Federations of Defence Civilian Employees are taken into confidence; and